

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab national Bank

.... Applicant/petitioner

v.

Bhushan Power and Steel Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 13.10.2020

ORDER

Renotified to 18.11.2020.



(Nirmala Vincent)
Court Officer

13.10.2020
Ritu Sharma